

[8 December, 1999]

RAJYA SABHA

Sayed Abdul Ala at Bangalore, business premises of the accused at Bhagirath Place and residences at New Friends Colony and Teliwara Azad Market, New Delhi were also searched which resulted in recovery of 32.5 Kgs. Heroin and 70 litres of Acetic Anhydride, a precursor chemical used for manufacturing of heroin.

(d) Instructions have been issued to all the Enforcement Agencies to maintain utmost vigil and to step up enforcement efforts under the stringent provisions contained in Narcotics Drugs and Psychotropic Substances Act. Drug Enforcement Officers are also being trained to improve their effectiveness. Quarterly Coordination meetings are being held by the Narcotics Control Bureau, New Delhi for proper coordination of drug enforcement efforts by all the concerned Central and State agencies in the country. Reward scheme for informers and Enforcement Officers is also being implemented vigorously.

Special recruitment from Assam

856. DR. (MRS.) JOYASREE GOSWAMI MAHANTA: Will the Minister of HOME AFFAIRS be pleased to state the steps Government would like to take for special recruitment from Assam in Army, CPMF, Railways and Central PSUs, so that the unemployed youths are prevented from joining the insurgent groups for their immediate economic needs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): The Government have no proposal for special recruitment from Assam in Army, Central Para-Military Forces, Railways and Central Public Sector Undertakings.

Surrender of Dawood Ibrahim

†857. SHRI RAMA SHANKER KAUSHIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the underworld don Dawood Ibrahim had expressed his desire to surrender before the Indian Police;

†Original notice of the question was received in Hindi.

(b) whether the advocate through whom he was about surrender, is presently working at a very important post in Government of India;

(c) if so, the name of the advocate, the Government official as well as his post; and

(d) whether Government would ensure action after investigating about the relationship of the said official with Pawood, his interest to preventing Pawood from surrendering himself and all other aspects in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (d) As per available information this particular underworld Don had conveyed to Govt, his willingness to surrender if Govt, accepted certain conditions of his Govt, rejected this proposal of conditional surrender.

Security of Girl Child among Tribals

858. SHRIMATI VEENA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the Indian Express of April 10, 1999, captioned, 'Here they kill or sell their Girls': and

(b) if so, whether Government have caused any probe into the practice of killing or selling of girls and the security of the girl-child among the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Yes, Sir.

(b) Facts are being ascertained from the State Government.

Charge-sheets filed against 1984 Riot Offenders

859. SHRI KULDIP NAYYAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) in how many cases charge-sheets were filed against the persons accused of various offences committed during the 1984 riots; and

(b) how many of these cases are still pending in courts?